



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.10.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 12.10.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1247 of 2024	Small Industries Development Bank Vs. Surendra B. Jiwarajka (Personal Guarantor of Alok Industries Ltd.) With	Ajay Kumar	Pallavi Pratap Mridul Yadav Kinjal Aggarwal
2.	Comp. App. (AT) (Ins) No. 1250 of 2024	Small Industries Development Bank Vs. Ashok B. Jiwarajka (Personal Guarantor of Alok Industries Ltd.) With	Ajay Kumar	Pallavi Pratap Mridul Yadav Kinjal Aggarwal
3.	Comp. App. (AT) (Ins) No. 1251 of 2024	Small Industries Development Bank Vs. Dilip B. Jiwarajka (Personal Guarantor of Alok Industries Ltd.)	Ajay Kumar	Pallavi Pratap Mridul Yadav Kinjal Aggarwal

4.	Comp. App. (AT) (Ins) No. 1340 of 2025 (With Defects)	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
5.	Comp. App. (AT) (Ins) No. 1342 of 2025 & I.A. No. 1155, 5147, 5148, 5149 of 2026	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Akshay Chandra- Intervenor
6.	Comp. App. (AT) (Ins) No. 1343 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
7.	Comp. App. (AT) (Ins) No. 1344 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Akshay Chandra- Intervenor
8.	Comp. App. (AT) (Ins) No. 1346 of 2025 (With Defects)	Spotlight Vanijya Ltd. Vs. RP of Hindusthan National Glass & Industries Ltd. & Ors. With	Anuj Tiwari	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
9.	Comp. App. (AT) (Ins) No. 1347 of 2025 (With Defects)	Soneko Marketing Pvt. Ltd. Vs. Girish Sriram Juneja, RP & Ors. With	Pratiksha Sharma	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1

10.	Comp. App. (AT) (Ins) No. 1353 – 1355 of 2025	Jeel Kandla Service Vs. Resolution Professional, Hindusthan National Glass & Industries Ltd. & Ors. With	Ayyam Karthik M	Perumal	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
11.	Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025 & I.A. No. 1143, 1144, 1145 of 2026	Annasaheb K. Navle & Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors. With	Pawas Kulshrestha		Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra
12.	Comp. App. (AT) (Ins) No. 1333 of 2025 (With Defects)	AGI Greenpac Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Sharma	Kumar	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra-
13.	Comp. App. (AT) (Ins) No. 1497 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya		Utsav Trivedi Manini Roy- R3 Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
14.	Comp. App. (AT) (Ins) No. 1498 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya		Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan

15.	Comp. App. (AT) (Ins) No. 1514 of 2025	Jeel Kandla Service Vs. Girish Sriram Juneja, RP of Hindusthan National Glass & Industries Ltd. & Ors.	Ayyam Karthik M Perumal	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
		With		
16.	Comp. App. (AT) (Ins) No. 1543 & 1544 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors.	Sanjeev Kr. Sharma	Smriti Churiwal Jaiveer Kant- R1 Siddhant Kant Gayathri Balasubramanian- R2 Utsav Trivedi Manini Roy- R3
		With		
17.	Comp. App. (AT) (Ins) No. 1546 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors.	Sanjeev Kr. Sharma	Smriti Churiwal Jaiveer Kant- R1 Siddhant Kant Gayathri Balasubramanian- R2 Utsav Trivedi Manini Roy- R3
		With		
18.	Comp. App. (AT) (Ins) No. 1595 of 2025 & I.A. No. 6265 of 2025	Nashik Workers Union, Through Santosh Vasant Kulkarni Vs. Girish Sriram Juneja, RP & Ors.	Anirudh Sangneria	Utsav Trivedi Manini Roy- R2&4
19.	Comp. App. (AT) (Ins) No. 1018 of 2026	Phoenix ARC Limited (earlier known as Phoenix ARC Private Limited) Vs. Indusind Bank Ltd. & Ors.	Chitra Rentala	Nithin Chowdary Pavuluri

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar